

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/446(KB)2017
IA(I.B.C)/1681(KB)2023, IA(I.B.C)/1542(KB)2023,
IA(I.B.C)/838(KB)2024, IA(I.B.C)/1448(KB)2023,
IA(I.B.C)/1763(KB)2019, IA(I.B.C)/154(KB)2022,
IA(I.B.C)/180(KB)2022, IA(I.B.C)/866(KB)2022,
IA(I.B.C)/864(KB)2022, IA(I.B.C)/1355(KB)2019,
IA(I.B.C)/909(KB)2020, IA(I.B.C)/1392(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	SHREESHYAM METALIKS PRIVATE LIMITED VS CONCAST STEEL & POWER LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For WBHIDCO

Mr. Rahul Auddy, Adv.]

Mr. Aditya Gooptu, Adv.]

Mr. Soorjya Ganguli, Adv.] For the Liquidator

Ms. Kiran Sharma, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **22nd August, 2024**.

**Anamitra Pal
Court Officer**